

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 8801 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Baksa, Mushalpur

Dated Guwahati, the 30th September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ/BAK/2022/3017 dated 23.09.2022

Sir,

With reference to the above, I am directed to inform you that , Smti Monoshreeporna Khound, Secretary, District Legal Services Authority, Baksa, Mushalpur has been allowed to avail LTC for the block period of 2018-2021 (**by way of carry forward**) tentatively w.e.f. 24.11.2022 to 01.12.2022 to visit Goa via Hyderabad along with her husband Shri Shhaurya Sharma and two minor son Shri Raajvardhan Sharma and Shri Dhaeviik Sharma, by the shortest possible route, as per existing Rules.

Smti Khound may be informed accordingly.

Thanking you.

Yours faithfully

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 8804

/A, dated 30th - Sep-2022

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Monoshreeporna Khound, Secretary, District Legal Services Authority, Baksa, Mushalpur for information. With reference to her letter No. DLSA/BAK/E-40/2022/1318 dated 22.09.2022
3. The Deputy Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)